

National Company Law Tribunal

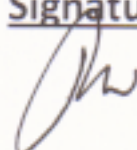
Allahabad Bench

CP NO. 40/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

NAME OF THE COMPANY: Neeraj Kumar Gupta & Ors v/s N.K. Resorts Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

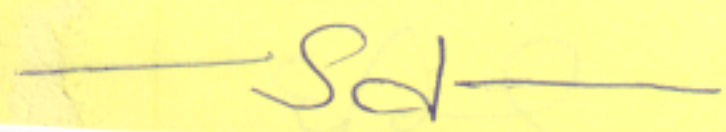
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R.N. Singh	Adv.	Petitioner	
2.				

CP No.40/ND/2016

At the request of the counsel for the petitioner, the matter is adjourned for final hearing.

The matter is listed on 29th August, 2017.

Date: 02.08.2017


Shri H.P. Chaturvedi (Member Judicial)

Typed by
P.K.Jyoti